

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519
(IB)-264(PB)/2023
IA/1318/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 04.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta, Mr. Uday Mathur, Advs.
Mr. Kevic Setalvad, Sr. Adv. with Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Duhoon, Advs. in IA/1318/2024

For the Respondent : Ms. Shiva Lakshmi, CGSC for R 2, R 3 & R 4 in IA/1318/2024

For the CoC : Ms. Vishrutyi Sahni

ORDER

IA/1318/2024:-

Ld. Counsel on behalf of the Applicant is present. Ld. Counsel on behalf of the Respondent Nos. 2, 3 and 4 are present and sought time to file their

reply. Ld. Counsel on behalf of the Respondent No. 1 is present and sought 10 days time to file their reply. Last opportunity is given to file the reply to both the counsels. List this application on **18.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)